

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008054/2022	BABUL SHARMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR SADAR /176 /2022 () //
2	BLAPL/0008055/2022	RAJA @ BUDHA @ BRUNDABAN DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /79 /2022 () //
3	BLAPL/0008056/2022	RAJESH KUMAR LENKA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /217 /2022 () //
4	BLAPL/0008057/2022	SHASHADHAR PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BANDOMUNDA /127 /2022 () //
5	BLAPL/0008058/2022	PRAFULLA BARLA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /35 /2022 () //
6	BLAPL/0008059/2022	AMAN @ AMAR MUTHAI VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /91 /2022 () //
7	BLAPL/0008060/2022	MAKARA SAHOO VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	PIPLI /248 /2022 () //
8	BLAPL/0008061/2022	DHEERAJ KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ASKA /412 /2022 () //
9	BLAPL/0008062/2022	UDHABA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /91 /2021 () //
10	BLAPL/0008063/2022	PRADIP THAPA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /123 /2022 () //
11	BLAPL/0008064/2022	BALWAN SINGH @ BALWAN VS STATE OF ODISHA	SK. ZAFARULLA VS	NANDAPUR /23 /2022 () //

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12	BLAPL/0008065/2022	KARAN @ KARUN BAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /125 /2021 () //
13	BLAPL/0008066/2022	SABITRI BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /225 /2020 () //
14	BLAPL/0008067/2022	SANTOSH BENIA @ SANJAYA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /146 /2021 () //
15	BLAPL/0008068/2022	MANAS DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
16	BLAPL/0008069/2022	BIJAYA PANGI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE SADAR /156 /2020 () //
17	BLAPL/0008070/2022	ANIL SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /14 /2022 () //
18	BLAPL/0008071/2022	RAJU @ SATRUJIT DEO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /170 /2022 () //
19	BLAPL/0008072/2022	PREMJEET DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
20	BLAPL/0008073/2022	SUNIL KUMAR SAHU VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PIPLI /159 /2020 () //
21	BLAPL/0008074/2022	BRUNDABANA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /33 /2022 () //
22	BLAPL/0008075/2022	BIBEKANANDA SETH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
23	BLAPL/0008076/2022	JUDHISTIRA BHOI	BIJAYA KUMAR RAGADA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008077/2022	KUNDRA @ BIJAY KUMAR KHATEI	SURYA NARAYAN MISHRA	GOP/211 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008078/2022	DILLIP KUMAR KANHAR	SURYAKANTA DWIBEDI	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008079/2022	KARTIKA SUNA	SARAT KUMAR JENA	ATTABIRA /312 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008080/2022	NATHA JANI	DIPTI RANJAN BHOKTA	DAMANJODI /37 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008081/2022	SISIR CHANDRA SWAIN @ SANA	BIBHU PRASAD MOHANTY	JODA /47 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008082/2022	JITU CHHATRIYA @ JITU CHHATRIA @ JITU @ SANJIB KUMAR PANDA	SURYAKANTA DWIBEDI	KHAPRAKHOL /69 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008083/2022	RAJA @ RAJARAM MALLIK	RANJITA DHAL	BINIKA /236 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008084/2022	SANJIB KUMAR PANDA	SMRUTI RANJAN ROUT	NISCHINTAKOILI /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008085/2022	BISWA RANJAN SAGARIA @ RAJ	SURYAKANTA DWIBEDI	KOSAGUMUDA /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008086/2022	TAPAS KUMAR NAYAK	AMIT PRASAD BOSE	ANANDAPUR /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008087/2022	GAYADHAR DALEI	SURYAKANTA DWIBEDI	//0
		VS	VS	()

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35	BLAPL/0008088/2022	STATE OF ODISHA CHETMUN JANI VS	NIHAR RANJAN SAHOO VS	// MATHILI /125 /2020 ()
36	BLAPL/0008089/2022	STATE OF ODISHA CHANDAN KUMAR SAHU VS	ARIJEET MISHRA VS	// TOMKA /46 /2022 ()
37	BLAPL/0008090/2022	STATE OF ODISHA PREM CHOUHAN @ PREMANAND CHOUHAN VS	SOUMYA RANJAN DAS VS	// TAISARA /141 /2021 ()
38	BLAPL/0008091/2022	STATE OF ODISHA LAXMI PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /34 /2015 ()
39	BLAPL/0008092/2022	STATE OF ODISHA AKHAYA KUMAR MAJHI VS	BIJAY KUMAR BEHERA VS	// BELLAGUNTHA /109 /2021 ()
40	BLAPL/0008093/2022	STATE OF ODISHA BABULA @ SURESH MAHAKUD VS	JULU KHANSAMA VS	// CHARMAL /100 /2021 ()
41	BLAPL/0008094/2022	STATE OF ODISHA RANJAN BEHERA VS	JYOTIRMAYA SAHOO VS	// GRAM GANJAM /115 /2022 ()
42	BLAPL/0008095/2022	STATE OF ODISHA RAIBARU @ MADHUSUDAN BAG VS	SAMIR KUMAR MISHRA VS	// KHAPRAKHOL /95 /2022 ()
43	BLAPL/0008096/2022	STATE OF ODISHA BHIMA KHEMUNDU VS	RAMANI KANTA PATTANAİK VS	// BHUBANESWAR G.R.P.S. /113 /2021 ()
44	BLAPL/0008097/2022	STATE OF ODISHA PRADIP KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// GRAM GANJAM /115 /2022 ()
45	BLAPL/0008098/2022	STATE OF ODISHA AGNI SURJAL @ AGNI SURUJAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BHEDEN /164 /2022 () //

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46	BLAPL/0008099/2022	UTPAL KISHORE DASH VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /280 /2022 () //
47	BLAPL/0008100/2022	SK. RAJU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /25 /2022 () //
48	BLAPL/0008101/2022	MRUTUNJAYA PARIDA VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	MAHILA P.S.(BBSR) /63 /2022 () //
49	BLAPL/0008102/2022	RINA JENA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHANDAGIRI P.S. /322 /2022 () //
50	BLAPL/0008103/2022	SAGAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /111 /2020 () //
51	BLAPL/0008104/2022	MOHAMAD SAHID VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /120 /2022 () //
52	BLAPL/0008105/2022	BALARAM CHHATRIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHAWANIPATNA SADAR /305 /2021 () //
53	BLAPL/0008106/2022	UTTAM BEHERA VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	SONEPUR /137 /2022 () //
54	BLAPL/0008107/2022	TRINATH PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	/ /0 () //
55	BLAPL/0008108/2022	BASANTA @ TUKU MAHAKUD VS STATE OF ODISHA	SEPHALEE DAS VS	KHANTAPADA /170 /2022 () //
56	BLAPL/0008109/2022	RAJU MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL SADAR /273 /2022 () //
57	BLAPL/0008110/2022	SATYARANJAN SWAIN	DEEPAK KU SAHOO	RAJNAGAR /275 /2022

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		VS	VS	()
58	BLAPL/0008111/2022	STATE OF ODISHA MITU @ MANOJ KUMAR SAHOO	AMITAV TRIPATHY	// NAYAGARH /120 /2022
		VS	VS	()
59	BLAPL/0008112/2022	STATE OF ODISHA SHYAM SUNDAR SAHOO	RAMESH AGARWAL	// TOMKA /46 /2022
		VS	VS	()
60	BLAPL/0008113/2022	STATE OF ODISHA SAROJ KUMAR DANDPAT	JAYAKRISHNA MOHAPATRA	// BARIPADA SADAR /48 /2022
		VS	VS	()
61	BLAPL/0008114/2022	STATE OF ODISHA SUKANTA MALLICK	SUSANTA KUMAR BARAL	// SALIPUR /177 /2021
		VS	VS	()
62	BLAPL/0008115/2022	STATE OF ODISHA BIJAY KUMAR RANA	ARIJEET MISHRA	// UDALA /375 /2021
		VS	VS	()
63	BLAPL/0008116/2022	STATE OF ODISHA MOIN AHAMED	LAXMIDHAR DASH	// / /0
		VS	VS	()
64	BLAPL/0008117/2022	STATE OF ODISHA RAJA @ RAJAM TUDU	KULDEEP MOHANTY	// KHUNTA /116 /2022
		VS	VS	()
65	BLAPL/0008118/2022	STATE OF ODISHA MAHENDRA KUMAR ROUT	SMITA RANJAN PATANAIAK	// SAHID NAGAR P.S. /109 /2022
		VS	VS	()
66	BLAPL/0008119/2022	STATE OF ODISHA HULLASHA MOHANTY	AMLAN SHAKTI PAUL	// KHURDA MODEL /354 /2022
		VS	VS	()
67	BLAPL/0008120/2022	STATE OF ODISHA MUNA @ ASHIM @ ASIM MOHANTY	DEEPAK KU SAHOO	// PATTAMUNDAI /206 /2022
		VS	VS	()
68	BLAPL/0008121/2022	STATE OF ODISHA RAJENDRA PRASAD	MANAS KUMAR CHAND	// BAISINGA /188 /2022
		VS	VS	()

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69	BLAPL/0008122/2022	STATE OF ODISHA SADHU CHARAN BEHERA VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /290 /2022 ()
70	BLAPL/0008123/2022	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	ANANTA NARAYAN PATTANAYAK VS	// SEMILLIGUDA /55 /2020 ()
71	BLAPL/0008124/2022	STATE OF ODISHA NAROTTAM MOHAPATRA @ MIYAN @ MANTU VS	RASHMI RANJAN MISHRA VS	// SAHADEV KHUNTA /67 /2022 ()
72	BLAPL/0008125/2022	STATE OF ODISHA TAPU @ MANORANJAN RANA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /206 /2022 ()
73	BLAPL/0008126/2022	STATE OF ODISHA RAMAKANTA PRADHAN VS	MAHES DAS VS	// BALLIGUDA /141 /2020 ()
74	BLAPL/0008127/2022	STATE OF ODISHA SANJEEB SEKHAR PANDA @ SANJIB KUMAR PANDA VS	MAHES DAS VS	// NISCHINTAKOILI /124 /2022 ()
75	BLAPL/0008128/2022	STATE OF ODISHA SK. MONAF HUSEN VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /9 /2021 ()
76	BLAPL/0008129/2022	STATE OF ODISHA SIBA @ PRITIRANJAN DAS @ PALAI VS	KSHIROD KUMAR PAHIL VS	// MANGALPUR /330 /2022 ()
77	BLAPL/0008130/2022	STATE OF ODISHA SAROJ KUMAR DANDPAT VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA SADAR /28 /2022 ()
78	BLAPL/0008131/2022	STATE OF ODISHA TAPAN BISHI VS	JAGABANDHU SAHU VS	// PADAMPUR /186 /2022 ()
79	BLAPL/0008132/2022	STATE OF ODISHA PRATIK BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /110 /2022 () //

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80	BLAPL/0008133/2022	NILAKANTHA PRADHAN @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /231 /2022 () //
81	BLAPL/0008134/2022	GUPTA KULDEEP VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /130 /2022 () //
82	BLAPL/0008135/2022	SURENDRA PATEL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 () //
83	BLAPL/0008136/2022	P. SANTOSH DORA @ T. SANTOSH DORA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PATTAPUR (ASKA) /213 /2021 () //
84	BLAPL/0008137/2022	TRILOCHAN @ BUDHIA NAHAK @ NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	CUTTACK SADAR /13 /2018 () //
85	BLAPL/0008138/2022	KARTIKA NAYAK @ NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	BARI /45 /2022 () //
86	BLAPL/0008139/2022	JAGU @ BISHNU PRASAD NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /136 /2022 () //
87	BLAPL/0008140/2022	MANU @ BARIYAL TUDU VS STATE OF ODISHA	ABHISHEK DASH VS	KHUNTA /59 /2022 () //
88	BLAPL/0008141/2022	DILLIP DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BOUDH /246 /2020 () //
89	BLAPL/0008142/2022	TITU @ RAMESH CHANDRA JENA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /316 /2022 () //
90	BLAPL/0008143/2022	BIMAL @ BIMALA MANDAL VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /171 /2022 () //
91	BLAPL/0008144/2022	RAMAKANTA TANDI	SUSHANTA KU JOSHI	TARBHA /224 /2020

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0008145/2022	MD. KABIR SAIKH	GIRIJA SANKAR NAYAK	BRAJARAJNAGAR /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0008146/2022	SUBHASHREE JENA @ SUBHADRA JENA	BIJAYA KUMAR RAGADA	TANGI /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0008147/2022	MD. SMIM @ SALMAN	GIRIJA SANKAR NAYAK	JHARSUGUDA SADAR /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0008148/2022	PABITRA MOHAN PANIGRAHY @ PABITRA PANIGRAHY	PRASANTA KUMAR NANDA	PURUSHOTTAMPUR /314 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0008149/2022	SRIMAN SRIDHAR DIXIT	SUCHIT KUMAR NAYAK	MOHANA /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0008150/2022	MINZA @ HIMANSHU BHOI	PRADEEP KUMAR KUNDU	NIALI /332 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0008151/2022	MOJESH GAMANGO	MANORANJAN PADHY	BADAGADA /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0008152/2022	BINENDRA ROUT @ CHANDU	RAMAKANTA PANDA	BADAMBADI /89 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0008153/2022	MITAN GURU @ MITU	AMLAN SHAKTI PAUL	KHURDA MODEL /380 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0008154/2022	SANDEEP BARJO @ SANJEEV	BIJAYA KUMAR RAGADA	JHARSUGUDA /528 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0008155/2022	PRASANTA GAMANGO	ASHOK DAS	RAYAGADA /76 /2021
		VS	VS	()

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103	BLAPL/0008156/2022	STATE OF ODISHA MANIBHUSAN @ GOBINDA MANDAL VS	AKSHAYA KUMAR SAHOO VS	// ORKEL /142 /2020 ()
104	CMAPL/0000379/2022	STATE OF ODISHA BIRANCHI NARAYAN DAS VS	ADV VS	// // ()
105	CMAPL/0000380/2022	SPECIAL LAND ACQUISITION OFFICER(NH) AND COMPETENT AUTHORITY SANTANU KUMAR SUNDI VS	ADV. VS	// // ()
106	CMAPL/0000381/2022	THE SUB-COLLECTOR, KEONJHAR SUDARSAN PANDA VS	ADV. VS	// // ()
107	CMAPL/0000382/2022	STATE OF ODISHA GAYADHAR SAMAL VS	AYUSMAN MAHANTA VS	// // ()
108	CMAPL/0000383/2022	COMMISSIONER, CONSOLIDATION, CUTTACK BISWA BHUSAN PRADHAN VS	ADV. VS	// // ()
109	CMP/0000801/2022	STATE OF ODISHA P.ROJA PATRA VS	SOUMYA MISHRA VS	// // ()
110	CMP/0000802/2022	CH.BHAGYA LAXMI SUMITRA RANI DASH VS	RANJAN KUMAR BEHERA VS	// // JUDGE FAMILY COURT,CUTTACK(Cuttack)
111	CMP/0000803/2022	JUDGE,FAMILY COURT,CUTTACK NARAYAN PRASAD DAS VS	PANCHANAN PANIGRAHI VS	// // ()
112	CMP/0000804/2022	MUKTI SAHU MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// // ()
113	CMP/0000805/2022	ARUN KUMAR DAS MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// // ()
		TOMALO SAHU		//

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114	CMP/0000806/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	S.S.RAO VS	// 0 //
115	CMP/0000807/2022	BRUNDABAN SAHOO VS ORISSA CONSTRUCTION AND TECHNO ENGINEERING COOPERRATIVE SOCIETY LTD.	RAJEET ROY VS	// 0 //
116	CMP/0000808/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	S.S.RAO VS	// 0 //
117	CMP/0000809/2022	SANDHYARANI DAS VS LAXMIPRAVA DAS@ MOHANTY	PRASANTA KUMAR SATAPATHY VS	// 0 //
118	CMP/0000810/2022	PAPALA SHYYAMALA @P.SYAMALA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
119	CMP/0000811/2022	PRAVASINI NAYAK VS SNEHALATA DAS	KISHORE KUMAR MISHRA VS	// 0 //
120	CONTC/0005395/2022	BIDULATA JENA VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// 0 //
121	CONTC/0005396/2022	PREMANANDA SAY VS DR.GAVALI PARAG HARSHAD,COLLECTOR AND D.M,SUNDARGARH	ADV. VS	// 0 //
122	CONTC/0005397/2022	SUBARAJ SAI VS DR. GAVALI PARAG HARSHAD, COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	ADV VS	// 0 //
123	CONTC/0005398/2022	BATA KISHOR SWAIN VS ASHWASTHI S, I.A.S.	DURGESH NARAYAN RATH VS	// 0 //
124	CONTC/0005399/2022	SUBAS CHANDRA SINGH VS ANU GARG, I.A.S.	PRATYUSHA NAIDU VS	// 0 //
125	CONTC/0005400/2022	BHIMASEN JENA	PRATYUSHA NAIDU	//

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		VS	VS	0
126	CONTC/0005401/2022	ANU GARG, I.A.S. NIKUNJA BIHARI SWAIN	PRATYUSHA NAIDU	//
		VS	VS	0
127	CONTC/0005402/2022	ANU GARG, I.A.S. RABINARAYAN PANDA	adv.	//
		VS	VS	0
128	CONTC/0005403/2022	SANGRAM KESHARI MOHAPATRA KARUNA BISWAS	ADV	//
		VS	VS	0
129	CONTC/0005404/2022	PRAFFULA KUMAR NANDA, CDMO, MALKANAGIRI NARESH CHANDRA SINGH	ADV	//
		VS	VS	0
130	CONTC/0005405/2022	VIR VIKRAM YADAV, I.A.S. GADADHAR ROUT	ADV	//
		VS	VS	0
131	CONTC/0005406/2022	BISHNUPADA SETHI, I.A.S. JAYARAM NAYAK	ADV	//
		VS	VS	0
132	CONTC/0005407/2022	K.SUDARSHAN CHAKRAVARTHY, I.A.S. RADHASHYAM JENA	ADV	//
		VS	VS	0
133	CONTC/0005408/2022	BISHNU PRASAD SETHY, I.A.S. HRUSIKESH BASANTIA	ADV	//
		VS	VS	0
134	CONTC/0005409/2022	BISHNU PRASAD SETHY, I.A.S. ULLASA KUMAR SAHOO	ADV	//
		VS	VS	0
135	CONTC/0005410/2022	RAJ KUMAR SHARMA, I.A.S. SABYASACHI TRIPATHY	ADV	//
		VS	VS	0
136	CONTC/0005411/2022	MANOJ KUMAR MOHANTY, O.A.S. ARJUN SIKKA @ SIKKA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0005412/2022	SANTOSH KUMAR UPADHYAY, DIRECTOR GENERAL OF POLICE, CUTTACK RAJKUMAR BISWAL VS	ADV. VS	// // ()
138	CONTC/0005413/2022	ASHOK KUMAR KALUARAM MEENA, IAS DAMODAR PANDE VS	ADV. VS	// // ()
139	CRLA/0000698/2022	ASHOK KUMAR KALUARAM MEENA, IAS TIKAN SAHOO @ SANATAN @ PINU @ TIKINA VS	RANJIT KUMAR LENKA VS	JAGATPUR /14 /2018 ()
140	CRLA/0000699/2022	STATE OF ODISHA DANDUA @ BRAJABANDHU MALLIK VS	CHEERA RANJAN SATAPATHY VS	// FATEGARH /162 /2018 ()
141	CRLA/0000700/2022	STATE OF ODISHA BHALLU @ PRASANA NAIK VS	KASHINATH PATTANAIK VS	// TALCHER TOWN /95 /2018 ()
142	CRLA/0000701/2022	STATE OF ODISHA RAJAN JENA VS	MD. RIAZ VS	// CHANDILI /43 /2018 ()
143	CRLA/0000702/2022	STATE OF ODISHA KALIA BEHERA @ KRISHNA VS	RAKESH KUMAR MALLICK VS	// CHHENDIPADA /210 /2013 ()
144	CRLA/0000703/2022	STATE OF ODISHA BAPUNI ACHARY @ BAPI VS	MANORANJAN PADHY VS	// RAYAGADA TOWN /79 /2021 ()
145	CRLA/0000704/2022	STATE OF ODISHA HRUSIKESH MALLICK VS	RANJITA DHAL VS	// BALASORE VIGILANCE /2 /1984 ()
146	CRLA/0000705/2022	STATE OF ODISHA ASWINI KUMAR SAHOO @ KISAN SAHOO VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /266 /2018 ()
147	CRLA/0000706/2022	STATE OF ODISHA BHUIJA @ BEHERA @ BULU VS	JNYANANANDA PANDA VS	// BISWANATHPUR /49 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLLP/000033/2022	STATE OF ODISHA VS K. JOGI PATRA	DILIP KUMAR MISHRA, AGA VS	KHALLIKOTE /76 /2007 () //
149	CRLMA/0000230/2022	PRADIPTA NAYAK@BABULA VS STATE OF ODISHA	SANGRAM RATH VS	TIRTOL /75 /2013 () //
150	CRLMA/0000231/2022	CHANDAN NAIK VS STATE OF ODISHA	ADV VS	ANGUL TOWN /570 /2020 () //
151	CRLMA/0000232/2022	DIPTISHREE PANIGRAHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /250 /2022 () //
152	CRLMA/0000233/2022	DURGAMADHABA MISHRA VS STATE OF ODISHA	ADV. VS	/ /0 () //
153	CRLMA/0000234/2022	RABI @ RABINDRA KUMAR SAMANTARAY VS STATE OF ODISHA	NEPOLEON SAHANI VS	RANPUR /55 /2002 () //
154	CRLMC/0002283/2022	KRUSHNA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /109 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001287/2020
155	CRLMC/0002284/2022	PINTU @ ANIRUDHA MISHRA VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	TIGIRIA /26 /2010 () //
156	CRLMC/0002285/2022	SITESH PATTNAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JEYPORE TOWN /26 /2006 () //
157	CRLMC/0002286/2022	AMIYA RANJAN ARSAD BAGHA @ SIPUN BAGHA VS STATE OF ODISHA	PRAHALLADA SAHU VS	BOUDH /303 /2021 () //
158	CRLMC/0002287/2022	RAMA @ RAM CHANDRA BARIK VS STATE OF ODISHA	RAJLAXMI BISWAL VS	ANGUL TOWN /136 /2021 () //
159	CRLMC/0002288/2022	MANOJ KUMAR NAYAK	AMULYA RATNA PANDA	SIMULIA /26 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002289/2022	STATE OF ODISHA RAKESH KUMAR PATI	PRASANTA KUMAR SAHOO	// MAHILA P.S.(BBSR) /110 /2019
		VS	VS	()
161	CRLMC/0002290/2022	STATE OF ODISHA DILLIP KUMAR NAYAK	CHIRANJEEV BIDYABHUSHAN	// NAUGAON /28 /2002
		VS	VS	()
162	CRLMC/0002291/2022	STATE OF ODISHA MINATI SAHU	M.M.SWAN	// BAIDYANATHPUR /241 /2018
		VS	VS	()
163	CRLMC/0002292/2022	STATE OF ODISHA KAHEKASHA NOOR	RAJKISHOR SWAIN	// DARGHA BAZAR /17 /2011
		VS	VS	()
164	CRLMC/0002293/2022	STATE OF ODISHA RUPESH BEHERA	ABHILASH MISHRA	// / /0
		VS	VS	()
165	CRLMC/0002294/2022	STATE OF ODISHA SANDHYA NAG	SIDHARTHA SANKAR RAY 2	// DHARUADIHI /71 /2019
		VS	VS	()
166	CRLMC/0002295/2022	STATE OF ODISHA DHARANIDHAR KAILASH	DAYANIDHI MOHANTY	// / /0
		VS	VS	()
167	CRLMC/0002296/2022	STATE OF ODISHA RAJKISHORE BEHERA	RITA SINGH	// MAHANGA /7 /2019
		VS	VS	()
168	CRLMC/0002297/2022	STATE OF ODISHA CHAND @ MD. ARSHAD	AMLAN SHAKTI PAUL	// KHURDA P.S. /412 /2018
		VS	VS	()
169	CRLMC/0002298/2022	STATE OF ODISHA SUNA DEHURY	JULU KHANSAMA	// CHARMAL /33 /2018
		VS	VS	()
170	CRLMC/0002299/2022	STATE OF ODISHA CHAGALI @ CHAGALU @ PACHANAN MALLICK	AKSHAYA KUMAR SAHOO	// MANGALPUR /458 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002300/2022	STATE OF ODISHA TANKADHAR SAHU VS	UNMESH CHANDRA JENA VS	// DEOGARH /20 /2021 ()
172	CRLMC/0002301/2022	STATE OF ODISHA NANDA GOUDA VS	SATYABRATA MOHANTY VS	// DAMANJODI /19 /2017 ()
173	CRLMC/0002302/2022	STATE OF ODISHA BADRINARAYAN BHUJABAL@TULU VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /36 /2012 ()
174	CRLMC/0002303/2022	STATE OF ODISHA FAKIRA @ JANGESWAR PRADHAN VS	JUGALA KISHORE PANDA VS	// RAIRAKHOL /33 /2021 ()
175	CRLMC/0002304/2022	STATE OF ODISHA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// BERHAMPUR TOWN /45 /2022 ()
176	CRLMP/0001747/2022	STATE OF ODISHA SILU MEHENA VS	BIJAYA KUMAR NAYAK-3 VS	// / /0 ()
177	CRLMP/0001748/2022	STATE OF ODISHA ROJALINI DAS VS	BIJAYA KUMAR NAYAK-3 VS	// / /0 ()
178	CRLMP/0001749/2022	STATE OF ODISHA BAPUNI SINGH VS	BIJAYA KUMAR BEHERA VS	// / /0 ()
179	CRLMP/0001750/2022	STATE OF ODISHA TAPAN KUMAR JENA VS	BIJAYA KUMAR BEHERA VS	// / /0 ()
180	CRLMP/0001751/2022	STATE OF ODISHA NILENDRI MAJHI VS	TRILOCHAN NANDA VS	// / /0 ()
181	CRLMP/0001752/2022	STATE OF ODISHA JAGANNATH SWAIN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001753/2022	PRAKASH CHANDRA SUBUDHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
183	CRLMP/0001754/2022	RUBI KINNAR @ RUBI MAHAKUD VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 0 //
184	CRLMP/0001755/2022	PABITRA MOHAN SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 0 //
185	CRLMP/0001756/2022	MOHAMMED ARIF VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	//0 0 //
186	CRLMP/0001757/2022	RITANJALI RANA VS STATE OF ODISHA	GIRIDHARI SINGH VS	//0 0 //
187	CRLMP/0001758/2022	KUNI SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	//0 0 //
188	CRLMP/0001759/2022	DEBASISH MAHAPATRA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	//0 0 //
189	CRLMP/0001760/2022	PRANAB KISHORE BARAL VS STATE OF ODISHA	RANJITA DHAL VS	//0 0 //
190	CRLMP/0001761/2022	PRASANTA KUMAR SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 0 //
191	CRLMP/0001762/2022	SEBATI MALLIK VS STATE OF ODISHA	DINABANDHU NAYAK VS	//0 0 //
192	CRLMP/0001763/2022	PRANAB KISHORE BARAL VS STATE OF ODISHA	RANJITA DHAL VS	//0 0 //
193	CRLMP/0001764/2022	PRAKRUTI MISHRA	BYOMAKESH TRIPATHY	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001765/2022	MANITA MOHANTY	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001766/2022	SUBHASHMITA DEY @ BEHERA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001767/2022	DIBYA SEKHAR PANDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001768/2022	DAINA CHOUDHURY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001769/2022	DAYANIDHI SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001770/2022	NARAYANA JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001771/2022	SUNIL KUMAR NAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001772/2022	ANUP KUMAR SATPATHY	PRASANNA KUMAR MISHRA	/ /0
		VS	VS	()
		BIDYUT PRABHA SATPATHY @ MOHAPTARA		//
202	CRLMP/0001773/2022	BEDABYAS NAIK	UMAKANTA LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001774/2022	GURUNATHA ROUT	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLREV/0000402/2022	BAIJAYANTI SINHA	SIDHESWAR MOHANTY	CUTTACK VIGILANCE /22 /2009
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000403/2022	STATE OF ODISHA(VIG.) JAYA HARIJAN VS	TUKUNA KUMAR MISHRA VS	// JEYPORE TOWN /2 /2010 ()
206	CRLREV/0000404/2022	STATE OF ODISHA BIBHUTI BHUSAN PATEL VS	BHOJARAJ SETH VS	// //0 ()
207	CRLREV/0000405/2022	LIPIKA PATEL LUKMAN KHAN VS	ARIJEET MISHRA VS	// JASHIPUR /18 /2020 ()
208	FAO/0000337/2022	STATE OF ODISHA JAMUNA SAHU VS	DHANANJAYA MUND VS	// // ()
209	MATA/0000170/2022	UNION OF INDIA KAMARJIT GHOSH VS	RANJIT KUMAR LENKA VS	// // ()
210	TRP(C)/0000318/2022	SAYANTI CHAKRABORTY NILIMA @ MINA DASH VS	DEBABRATA DASH VS	// // ()
211	WA/0001123/2022	TRILOCHAN @ ABHINASH DASH STATE OF ODISHA VS	AJODHYA RANJAN DASH, AGA VS	// // ()
212	WA/0001124/2022	DHIRENDRA PARIDA M/S. ADARSH NOBLE CORPORATION LTD. VS	SIDHARTH SHANKAR PADHY VS	// // ()
213	WA/0001125/2022	M/S.BRIDGE AND ROOF CO. (INDIA) LTD., KOLKATA BIGNESHRAJ PATASANI VS	HRUDANANDA MOHAPATRA VS	// // ()
214	WP(C)/0021425/2022	BHARAT PETROLEUM CORPORATION LTD. S.R. ASSOCIATED CONSTRUCTION CO. (P) LTD., WEST BENGAL VS	JITENDRA VS	// // ()
215	WP(C)/0021426/2022	STATE OF ORISSA SUBHRANSHU KUMAR ROUT VS	SUBASH CHANDRA PRADHAN VS	// // ()
		THE COLLECTOR CUM CHAIRMAN OF MANAGEMENT COMMITTEE, ADARSH VIDYALAYA, KEONJHAR		

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0021427/2022	ASHIS KUMAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
217	WP(C)/0021428/2022	SHIBARAM MOHAPATRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
218	WP(C)/0021429/2022	GUNADHAR BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
219	WP(C)/0021430/2022	SREE METALIKS LTD., KEONJHAR VS ORIENTAL BANK OF COMMERCE, KOLKATA	SIDHARTHA RAY VS	// 0 //
220	WP(C)/0021431/2022	SHIBARAM MOHAPATRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
221	WP(C)/0021432/2022	MANORAMA SAHOO VS SBI, BALASORE	SUKANTA KUMAR NAYAK 2 VS	// 0 //
222	WP(C)/0021433/2022	KOUSALYA SUNANI VS UNION OF INDIA	SANTOSH KUMAR MAHANTY VS	// 0 //
223	WP(C)/0021434/2022	CHARULATA MALLICK VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
224	WP(C)/0021435/2022	BHAGABATI BHOI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
225	WP(C)/0021436/2022	PABITRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
226	WP(C)/0021437/2022	BASANA KUMAR DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
227	WP(C)/0021438/2022	M/S. KALINGA COMBINES PVT. LTD., KHURDA	GOURI MOHAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0021439/2022	SHASHI KANTA PANDA	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021440/2022	PRAKASH KUMAR SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021441/2022	BISHNU CHARAN BEHERA	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0021442/2022	BHAKTA BANDHU DWIBEDY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021443/2022	SANTOSH KUMAR ARUKH	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0021444/2022	RAJKISHORE BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021445/2022	M/S S.MUND CONSTURCTIONS PVT. LTD., KALAHAN	MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0021446/2022	JAGADANANDA PAL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0021447/2022	RAMESH CHANDRA NAIK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021448/2022	DINABANDHU MAHANA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0021449/2022	NARENDRA KUMAR SAHOO	SWAPNIL ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021450/2022	STATE OF ODISHA J. RAMA MURTY VS	SWAPNIL ROY VS	// // 0
240	WP(C)/0021451/2022	STATE OF ODISHA MITARANI CHHOTARAY VS	JANGYA PRAKASH PARIDA VS	// // 0
241	WP(C)/0021452/2022	STATE OF ODISHA MANMOHAN NANDA VS	SWAPNIL ROY VS	// // 0
242	WP(C)/0021453/2022	STATE OF ODISHA SURATH ROUT VS	MANORANJAN PADHI VS	// // 0
243	WP(C)/0021454/2022	STATE OF ORISSA ADIKANDA MALLICK VS	SWAPNIL ROY VS	// // 0
244	WP(C)/0021455/2022	STATE OF ODISHA BHIMA MOHARANA VS	SWAPNIL ROY VS	// // 0
245	WP(C)/0021456/2022	STATE OF ODISHA PABITRA KUMAR GHADAI VS	CHANDRAKANTA NAYAK VS	// // 0
246	WP(C)/0021457/2022	STATE OF ODISHA JANMAJOY THEMRIA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
247	WP(C)/0021458/2022	STATE OF ODISHA KENDRAPARA COLLEGE OF NURSING, CUTTACK VS	GYANA RANJAN SETHI VS	// // 0
248	WP(C)/0021459/2022	STATE OF ODISHA NABIN SAHU VS	JAGABANDHU SAHU VS	// // 0
249	WP(C)/0021460/2022	BASUDEV PARUA DHRUBA CHARAN DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0021461/2022	SUJATA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
251	WP(C)/0021462/2022	NABIN SAHU VS BASUDEV PARUA	JAGABANDHU SAHU VS	// 0 //
252	WP(C)/0021463/2022	RANJAN KUMAR SARANGI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
253	WP(C)/0021464/2022	KANAN BALA DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
254	WP(C)/0021465/2022	KHITISH KU. MOHANTA VS THE BM, UNION BANK OF INDIA, MAYURBHANJ	DR. SUJATA DASH VS	// 0 //
255	WP(C)/0021466/2022	DHIRENDRA KUMAR MOHAPATRA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
256	WP(C)/0021467/2022	BHIKARI CHARAN SAHOO VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
257	WP(C)/0021468/2022	VARSHA PRIYADARSHINI VS ANUBHAV MOHANTY	SUJATA JENA VS	// 0 //
258	WP(C)/0021469/2022	UMESH CHANDRA SATAPATHY VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
259	WP(C)/0021470/2022	BHAGIRATHI NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	WP(C)/0021471/2022	SANTOSH KUMAR NAYAK VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
261	WP(C)/0021472/2022	INDIRA PRIYADARSHINI KAR	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0021473/2022	LINGARAJ SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021474/2022	RAM CHANDRA SAHU	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021475/2022	PRAMODA KUMAR @ KISHORE NAYAK	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0021476/2022	JOGENDRA BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021477/2022	PRASHANTA KANDI	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021478/2022	RAJKISHORE PARIDA @ RAJA KISHORE PARIDA	NEPOLEON SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021479/2022	AUJALYA KUMAR ACHARYA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021480/2022	BIJAYA KUMAR NAYAK	RANJAN KU. ROUT	//
		VS	VS	0
		DIRECTOR OF STATE RESEARCH FOR AUDIT EDUCATION, BBSR		//
270	WP(C)/0021481/2022	M/S. SAI FLY ASH BRICKS, JAIPUR	S.DWIBEDI	//
		VS	VS	0
		PUNJAB NATIONAL BANK, BALASORE		//
271	WP(C)/0021482/2022	SUDHIR KUMAR NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021483/2022	JAYPRAKASH KHANDELWAL	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0021484/2022	STATE OF ODISHA BAILADU CHOWDHURY VS	JYOTIRMAY GUPTA VS	// // ()
274	WP(C)/0021485/2022	STATE OF ODISHA CHITTA RANJAN MISHRA VS	SAMARENDRA PATTNAIK VS	// // ()
275	WP(C)/0021486/2022	THE COLLECTOR, KHURDA LOKANATH SETHI VS	AMITAV TRIPATHY VS	// // ()
276	WP(C)/0021487/2022	STATE OF ODISHA PANCHU PARIDA VS	JYOTIRMAY GUPTA VS	// // ()
277	WP(C)/0021488/2022	STATE OF ODISHA RANJAN KUMAR MISHRA VS	PADMANAVA JENA VS	// // ()
278	WP(C)/0021489/2022	STATE OF ORISSA SARATA CHANDRA MAHARANA VS	JYOTIRMAY GUPTA VS	// // ()
279	WP(C)/0021490/2022	STATE OF ODISHA SARADA PRASAD NAYAK VS	PRADEEP KUMAR KHUNTIA VS	// // ()
280	WP(C)/0021491/2022	STATE OF ORISSA SAROJ KANTA MOHAPATRA VS	PADMANAVA JENA VS	// // ()
281	WP(C)/0021492/2022	STATE OF ORISSA BISHNU CHARAN PATNAIK VS	SUBHAM SHARMA VS	// // ()
282	WP(C)/0021493/2022	COMMNR. CUM DIRECTORATE OF TECHNICAL EDUCATION AND TRAINING, CUTTACK RABINARAYAN MISHRA VS	R.C.SWAIN VS	// // ()
283	WP(C)/0021494/2022	STATE OF ODISHA FAKIRA KARNA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0021495/2022	GHASI JOGI VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
285	WP(C)/0021496/2022	BHASKAR PANIGRAHI VS TAHASILDAR, REMUNA	DWARIKA PRASAD MOHANTY VS	// 0 //
286	WP(C)/0021497/2022	PRAKASH CHANDRA KHATUA VS EPFO, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
287	WP(C)/0021498/2022	SURENDRA DEHURI VS STATE OF ODISHA	S.RATH VS	// 0 //
288	WP(C)/0021499/2022	DILLIP KUMAR SAHOO VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
289	WP(C)/0021500/2022	SASHI KANTA LENKA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
290	WP(C)/0021501/2022	DEBASIS NAYAK VS STATE OF ORISSA	ASHOK KU BEHERA VS	// 0 //
291	WP(C)/0021502/2022	M/S SAI MARKETING VS AO, UNION BANK OF INDIA, BERHAMPUR	DURGA PRASAD PATNAIK VS	// 0 //
292	WP(C)/0021503/2022	DILLIP KUMAR SAHOO VS STATE OF ORISSA	MILAN KANUNGO VS	// 0 //
293	WP(C)/0021504/2022	PURNA CHANDRA MANNA VS TAHASILDAR, CHANDBALI	BIBHUTI BHUSAN SWAIN VS	// 0 //
294	WP(C)/0021505/2022	SAROJ KUMAR BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0021506/2022	DEBADATTA BEHERA	DR. JITENDRA KUMAR LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0021507/2022	MD AND CEO, PUNJAB NATIONAL BANK, NEW DELHI JANMEJAYA DASH	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
297	WP(C)/0021508/2022	STATE OF ODISHA DEBASIS SETHY	SWAPNA KUMAR OJHA	//
		VS	VS	0
298	WP(C)/0021509/2022	UNION OF INDIA MAMATA SAHOO	K.K.SWAIN	//
		VS	VS	0
299	WP(C)/0021510/2022	STATE OF ODISHA RANJAN BEHERA	DEBARAJ MOHANTY	//
		VS	VS	0
300	WP(C)/0021511/2022	UNION OF INDIA NIRANJAN MISHRA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
301	WP(C)/0021512/2022	STATE OF ODISHA DEBENDRA RAM	SONITA BISWAL	//
		VS	VS	0
302	WP(C)/0021513/2022	PRINCIPAL CHIEF PERSONNEL OFFICER, EAST COAST RAILWAY, BBSR MANIK CHAND BEHERA	NIRANJAN LENKA	//
		VS	VS	0
303	WP(C)/0021514/2022	STATE OF ODISHA SURAJ KUMBHAR	RAJEET ROY	//
		VS	VS	0
304	WP(C)/0021515/2022	STATE OF ODISHA AJAY KUMAR PANIGRAHI	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
305	WP(C)/0021516/2022	STATE OF ODISHA SANJAY KUMAR MALA	NIRANJAN LENKA	//
		VS	VS	0
306	WP(C)/0021517/2022	STATE OF ORISSA BHAGABAN DASH MOHATA @ MOHANTA	SUBASH CH PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0021518/2022	STATE OF ODISHA DOLAMANI SAHU VS	PABITRA KUMAR NAYAK VS	// // 0
308	WP(C)/0021519/2022	STATE OF ODISHA JITAN MAJHI VS	SUBASH CH PANI VS	// // 0
309	WP(C)/0021520/2022	STATE OF ODISHA M/S SAI MARBLE VS	SANTOSH KUMAR MAHANTY VS	// // 0
310	WP(C)/0021521/2022	AO CUM DIVISIONAL MANAGER, CANARA BANK, BERHAMPUR GOPINATH KUNTIA VS	SUBASH CH PANI VS	// // 0
311	WP(C)/0021522/2022	STATE OF ODISHA DR. BIJAY KUMAR PATNAIK VS	BISWAJIT MOHANTY VS	// // 0
312	WP(C)/0021523/2022	STATE OF ODISHA SEBATI PRADHAN VS	RABINDRA NATH PRUSTY VS	// // 0
313	WP(C)/0021524/2022	STATE OF ODISHA BINAYA KUMAR PANDA VS	SUBASH CH PANI VS	// // 0
314	WP(C)/0021525/2022	STATE OF ODISHA GADADHAR BEHERA VS	RABI NARAYAN PANDA VS	// // 0
315	WP(C)/0021526/2022	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	SUBASH CH PANI VS	// // 0
316	WP(C)/0021527/2022	STATE OF ODISHA SURYAKANTA DASH VS	AMARENDRA PRADHAN VS	// // 0
317	WP(C)/0021528/2022	CHIEF MANAGER (AO), UCO BANK, PURI BRANCH KRUSHNA CHANDRA SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0021529/2022	RATNAKAR MISHRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
319	WP(C)/0021530/2022	SUBHASHREE SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
320	WP(C)/0021531/2022	PRADEEP KUMAR JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
321	WP(C)/0021532/2022	MANOJ KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
322	WP(C)/0021533/2022	DUSMANTA BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	WP(C)/0021534/2022	KRISHNA ORAM VS STATE OF ORISSA	SIDHESWAR MALLİK VS	// 0 //
324	WP(C)/0021535/2022	BABI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
325	WP(C)/0021536/2022	RASHMI RANI SATPATHY VS STATE OF ORISSA	LAXMI KANTA MOHANTY VS	// 0 //
326	WP(C)/0021537/2022	NIKHILA NANDA SABAT VS STATE OF ORISSA	LAXMI KANTA MOHANTY VS	// 0 //
327	WP(C)/0021538/2022	M/S NIRAKAR CONSTRUCTION, KEONJHAR VS A.R.T.O.,BARBİL	ASHOK KUMAR ROUT VS	// 0 //
328	WP(C)/0021539/2022	NAZMA BIBI @ NAJIBUN NISA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
329	WP(C)/0021540/2022	M/S NIRAKAR CONSTRUCTION, KEONJHAR	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		A.R.T.O.,BARBIL		//
330	WP(C)/0021541/2022	SHASHADHAR MOHAPATRA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0021542/2022	M/S NIRAKAR CONSTRUCTION, KEONJHAR	ASHOK KUMAR ROUT	//
		VS	VS	0
		A.R.T.O.,BARBIL		//
332	WP(C)/0021543/2022	KAILASH CHANDRA PADHY	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0021544/2022	ASHOK KUMAR ACHARYA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0021545/2022	ABHIJIT SWAIN	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021546/2022	ASWINI KUMAR MOHAKUD	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021547/2022	M/S NIRAKAR CONSTRUCTION, KEONJHAR	ASHOK KUMAR ROUT	//
		VS	VS	0
		A.R.T.O.,BARBIL		//
337	WP(C)/0021548/2022	BHARATI PRUSTI	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0021549/2022	BANCHHANIDHI MOHANTY	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0021550/2022	JANAKI BALLAV SAMANTRAY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0021551/2022	PRADEEP KUMAR SAHOO	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0021552/2022	STATE OF ODISHA KISHORE KUMAR SINGH VS	MANOJ KUMAR MOHANTY VS	// // ()
342	WP(C)/0021553/2022	STATE OF ODISHA M/S NIRAKAR CONSTRUCTION, KEONJHAR VS	ASHOK KUMAR ROUT VS	// // ()
343	WP(C)/0021554/2022	A.R.T.O.,BARBIL ARTABANDHU NAYAK VS	KAMALA KANTA NAYAK VS	// // ()
344	WP(C)/0021555/2022	STATE OF ODISHA M/S NIRAKAR CONSTRUCTION, KEONJHAR VS	ASHOK KUMAR ROUT VS	// // ()
345	WP(C)/0021556/2022	A.R.T.O.,BARBIL SANYASI NAYAK VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
346	WP(C)/0021557/2022	STATE OF ODISHA NIDHI NAIK VS	KAMALA KANTA NAYAK VS	// // ()
347	WP(C)/0021558/2022	STATE OF ODISHA M/S NIRAKAR CONSTRUCTION, KEONJHAR VS	ASHOK KUMAR ROUT VS	// // ()
348	WP(C)/0021559/2022	A.R.T.O.,BARBIL BASANTI PRAVA DAS VS	KAMALA KANTA NAYAK VS	// // ()
349	WP(C)/0021560/2022	STATE OF ODISHA BISHNUDEV RAY VS	ASHOK KUMAR ROUT VS	// // ()
350	WP(C)/0021561/2022	TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA MRUTUNJAYA MOHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // ()
351	WP(C)/0021562/2022	STATE OF ODISHA DWARIKANATH MAHARANA VS	GYANARANJAN SETHI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0021563/2022	BABI BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
353	WP(C)/0021564/2022	MD. MEHRAB ALAM VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
354	WP(C)/0021565/2022	DIBYA RANJAN DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
355	WP(C)/0021566/2022	NARESH RANJAN BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
356	WP(C)/0021567/2022	NIRANJAN PATRI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
357	WP(C)/0021568/2022	MADANA MOHAN BEHERA VS THE SPL L.A.O.,SALAGAON-BUDHAPANK-TALCHER-JARAPADA, DHENKANAL	SARTHAK PRADHAN VS	// 0 //
358	WP(C)/0021569/2022	GOPICHAND H.KRISHNANI VS ASHISH KUMAR JAIN	BISHAL BAIVAB VS	// 0 //
359	WP(C)/0021570/2022	SHRIMANT KUMAR MISHRA VS THE SPL L.A.O.,SALAGAON-BUDHAPANK-TALCHER-JARAPADA, DHENKANAL	SARTHAK PRADHAN VS	// 0 //
360	WP(C)/0021571/2022	FAKIRA CHARAN BAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
361	WP(C)/0021572/2022	NUAGAON LAMPCS LTD. VS INCOME TAX OFFICER, WARD 3, ROURKELA	SIDHARTHA RAY VS	// 0 //
362	WP(C)/0021573/2022	PUSPA PASARI VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SIDHARTHA RAY VS	// 0 //
363	WP(C)/0021574/2022	BINAYA KUMAR MISHRA	PRADEEP KUMAR MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0021575/2022	FAKIRA CHARAN BAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0021576/2022	SANJAY KUMAR MUDULI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0021577/2022	SEBATILATA SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021578/2022	CHAKRADHAR SAHOO		//
		VS	VS	0
		TPCODL, BBSR		//
368	WP(C)/0021579/2022	ASHOK KUMAR SENAPATI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0021580/2022	ABHIJIT PATTANAİK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0021581/2022	BIJAYA KUMAR NAYAK	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021582/2022	JYOTI PRAKASH SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021583/2022	HEMANTA KUMAR BHUYAN	PRASANTA KUMAR NANDA	//
		VS	VS	0
		BIJU PATNAİK UNIVERSITY OF TECHNOLOGY, ODISHA		//
373	WP(C)/0021584/2022	M/S. TARA TARINI ENTERPRISES, GANJAM	PRASANTA KUMAR NANDA	//
		VS	VS	0
		UNION BANK OF INDIA		//
374	WP(C)/0021585/2022	NETAJI SUBASH CHANDRA BOSE ARCADE SHOP OWNERS ASSOCIATION, CUTTACK		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		CUTTACK DEVELOPMENT AUTHORITY, CUTTACK		//
375	WP(C)/0021586/2022	BASANTA NAYAK	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
376	WP(C)/0021587/2022	MALYA BANTA JENA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
377	WP(C)/0021588/2022	GANGADHAR JENA	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
378	WP(C)/0021589/2022	ATANU KUMAR MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
379	WP(C)/0021590/2022	BASANTI GOCHHAYAT	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
380	WP(C)/0021591/2022	BMC - KESHARI MALL OWNERS WELFARE SOCIETY	BESRA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
381	WP(C)/0021592/2022	NILADRI BESRA	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		REGIONAL BRANCH MANAGER, UTKAL GRAMEEN BANK, BOLANGIR		//
382	WP(C)/0021593/2022	SANAT KUMAR SETHI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0021594/2022	MINAKSHI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
384	WP(C)/0021595/2022	ARUPANANDA DHAL	SATYAJIT NANDA	//
		VS	VS	0
		CGIT CUM LABOUR COURT CUM DESIGNATED APPELLATE AUTHORITY, BBSR		//
385	WP(C)/0021596/2022	AJAYA KUMAR BEHERA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0021597/2022	MINA SAMAL VS STATE OF ODISHA	SOURYA MISHRA VS	// 0 //
387	WP(C)/0021598/2022	DILLIP SITHA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
388	WP(C)/0021599/2022	SAMIR KUMAR MITTRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
389	WP(C)/0021600/2022	BYOMAKESH PATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
390	WP(C)/0021601/2022	MALATI DEI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
391	WP(C)/0021602/2022	SANTILATA ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
392	WP(C)/0021603/2022	MAMATA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
393	WP(C)/0021604/2022	KESHAB CHANDRA ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
394	WP(C)/0021605/2022	SANTILATA ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
395	WP(C)/0021606/2022	SANDHYARANI KHAMARI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
396	WP(C)/0021607/2022	M/S GAGEN KUMAR MAITY, BALESHWAR VS THE COMMISSIONER, CT AND GST, CUTTACK	MUKESH AGARWAL VS	// 0 //
397	WP(C)/0021608/2022	BASANTI BEHERA	BIJAYA KUMAR NAYAK 3	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0021609/2022	THE GM., ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI MADAN MOHAN BAKHLA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
399	WP(C)/0021610/2022	STATE OF ODISHA SK. NAIM UDDIN	PRADYUMNA KUMAR DAS	//
		VS	VS	0
400	WP(C)/0021611/2022	STATE OF ODISHA PRAMILA SAHOO	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
401	WP(C)/0021612/2022	THE GM., ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI CHANDRAMANI KHAMARI	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
402	WP(C)/0021613/2022	STATE OF ODISHA MANORANJAN MOHAPATRA	SK. ZATARULLA	//
		VS	VS	0
403	WP(C)/0021614/2022	STATE OF ODISHA SASHI BHUSAN MISHRA	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
404	WP(C)/0021615/2022	STATE OF ODISHA BISHNU CHARAN SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
405	WP(C)/0021616/2022	INTEGRATED BANKING OMBUDSMAN, RBI, BBSR SAMBIT PADHI	KEDAR KUMAR DASH	//
		VS	VS	0
406	WP(C)/0021617/2022	UNION OF INDIA M/S SAI KRIPA TOUR AND TRAVELS, JHARSUGUDA KANANBALA ROY CHOUDHURY		//
		VS	VS	0
407	WP(C)/0021618/2022	THE ADDL. COMMNR.(APPEALS), CGST, CX AND CUSTOMS, BBSR GITA SETHI	PRASANNA KUMAR NANDA	//
		VS	VS	0
408	WP(C)/0021619/2022	STATE OF ODISHA SREI EQUIPMENT FINANCE LTD., KOLKATA	JAYDEEP PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0021620/2022	R.T.O CUM TAXING OFFICER, ROURKELA M/S SHARMA CONSTRUCTION WORKS, ROURKELA KANANBALA ROY CHOUDHURY VS	VS	// // ()
410	WP(C)/0021621/2022	THE ADDL. COMMNR.(APPEALS), CGST, CX AND CUSTOMS, BBSR M/S.KORP RESOURCES PVT. LTD.,KOLKATA VS	RAJEET ROY VS	// // ()
411	WP(C)/0021622/2022	STATE OF ODISHA NIRAKAR SAMAL VS	DILLIP RAY VS	// // ()
412	WPCRL/0000104/2022	STATE OF ORISSA NADIRA ZAHOOR VS	BIJAYA KUMAR PARIDA -2 VS	// //0 ()
413	ABLAPL/0010262/2022	STATE OF ODISHA PIYUSA RANJAN PARIDA @ PIUSA VS	AMLAN SHAKTI PAUL VS	// CHANDAPUR /110 /2022 ()
414	ABLAPL/0010263/2022	STATE OF ODISHA UMAKANTA HANSDA VS	ANJAN KUMAR BISWAL VS	// KHANDAGIRI P.S. /244 /2021 ()
415	ABLAPL/0010264/2022	STATE OF ODISHA DR. CHAITANYA CHARAN DAS VS	R.N.SINGH VS	// MARKAT NAGAR /174 /2019 ()
416	ABLAPL/0010265/2022	STATE OF ODISHA SUSHANTA PRADHAN @ KUNA PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /202 /2022 ()
417	ABLAPL/0010266/2022	STATE OF ODISHA SHAKTI KUMAR BEHERA @ BIDYADHAR VS	BHABANI SHANKAR RAYAGURU VS	// SORO /285 /2021 ()
418	ABLAPL/0010267/2022	STATE OF ODISHA MADAN DEHURY @ MADAN DEHURI VS	BIDESHI KUMAR GHADEI VS	// //0 ()
419	ABLAPL/0010268/2022	STATE OF ODISHA ADIT @ ASIT KUMAR MAHANTA VS	SHAKTI PRASAD DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010269/2022	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
421	ABLAPL/0010270/2022	HEMANT NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	MOTANGA /96 /2022 () //
422	ABLAPL/0010271/2022	ABDUL KAIM @ KAIUM VS STATE OF ODISHA	ARIJEET MISHRA VS	RARUAN /97 /2021 () //
423	ABLAPL/0010272/2022	ABHIMANYU JENA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	SALIPUR /32 /2003 () //
424	ABLAPL/0010273/2022	HIRANYA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /27 /2018 () //
425	ABLAPL/0010274/2022	RABINARAYAN PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /232 /2022 () //
426	ABLAPL/0010275/2022	KAILASH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /42 /2022 () //
427	ABLAPL/0010276/2022	GADADHAR PANI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /176 /2022 () //
428	ABLAPL/0010277/2022	PANKAJ KUMAR DALAI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAISINGA /235 /2022 () //
429	ABLAPL/0010278/2022	NARAYAN ROUT VS STATE OF ODISHA	CHITTARANJAN SAHU VS	//0 () //
430	ABLAPL/0010279/2022	MANINI BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ANGUL TOWN /425 /2022 () //
431	ABLAPL/0010280/2022	DILLIP KUMAR NAIK @ DILLIP NAIK	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /38 /2001

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0010281/2022	MEGHU @ MEGHANAND GARDIA	BIJAYA KUMAR RAGADA	MAHILA PS SAMBALPUR /70 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0010282/2022	MANOJ KUMAR PODH @ MANOJ PODHA	BIJAYA KUMAR RAGADA	THELKOLOI PS /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0010283/2022	SHIBA MUNDA	BIJAYA KUMAR RAGADA	AINTHAPALI /227 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0010284/2022	BISHNUPRIYA NAHAKA	SUBHAM SHARMA	S.P.(CID-CRL),CUTTACK /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0010285/2022	DIPTIRANI MOHANTY	SUBHAM SHARMA	S.P.(CID-CRL),CUTTACK /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0010286/2022	RAJESH MIRDHA	GOKULANANDA PARIDA	barpalli /248 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0010287/2022	SAGAR KUMAR RAY	CHANDANA MISHRA	CHATRAPUR /68 /2013
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0010288/2022	VINIT LALANI	CHANDANA MISHRA	CHATRAPUR /68 /2013
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0010289/2022	DILLIP KUMAR PRADHAN @ DILLIP PRADHAN	SURYAKANTA DWIBEDI	KANTAMAL /5 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0010290/2022	SRIKANTA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0010291/2022	MIRZA DAYAN BEG	SURYAKANTA DWIBEDI	BADACHANA /240 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010292/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO @ BANKA VS	PRADIPTA BEURA VS	// / /0 ()
444	ABLAPL/0010293/2022	STATE OF ODISHA SUDAM DAS VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /100 /2022 ()
445	ABLAPL/0010294/2022	STATE OF ODISHA ABHIRAM DALEI VS	TARA PRASAD MOHAPATRA VS	// BAISINGA /232 /2022 ()
446	ABLAPL/0010295/2022	STATE OF ODISHA SUBASH BEHERA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /155 /2016 ()
447	ABLAPL/0010296/2022	STATE OF ODISHA KASINATH DAS VS	DEBASIS MISHRA VS	// BALICHANDRAPUR /279 /2022 ()
448	ABLAPL/0010297/2022	STATE OF ODISHA NILAMBAR NAIK VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /69 /2022 ()
449	ABLAPL/0010298/2022	STATE OF ODISHA NIRANJAN NAYAK @ DHADI NAYAK @ DHADI VS	TARA PRASAD MOHAPATRA VS	// KANAS /116 /2022 ()
450	ABLAPL/0010299/2022	STATE OF ODISHA JITENDRA MAHAPATRA @ MOHAPATRA VS	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /474 /2022 ()
451	ABLAPL/0010300/2022	STATE OF ODISHA JAYANARAYAN JAGADEV VS	PRAVASH CHANDRA JENA VS	// JANKIA P.S. /289 /2022 ()
452	ABLAPL/0010301/2022	STATE OF ODISHA RAJANIKANTA SAHOO VS	SATYAJIT MOHAPATRA VS	// / /0 ()
453	ABLAPL/0010302/2022	STATE OF ODISHA PAPU @ DUSMANTA BEHERA VS	SUSANTA KUMAR NAYAK VS	// JAGATPUR /198 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010303/2022	K. PRAMOD KUMAR MURTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /202 /2022 () //
455	ABLAPL/0010304/2022	SIPU @ DILLIP KU SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /143 /2019 () //
456	ABLAPL/0010305/2022	SANTOSH KUMAR PADHY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BALUGAON P.S. /162 /2022 () //
457	ABLAPL/0010306/2022	SUBASH DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	CHANDABALI /176 /2022 () //
458	ABLAPL/0010307/2022	SOMYA RANJAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /182 /2022 () //
459	ABLAPL/0010308/2022	SULOCHANA PRADHAN VS STATE OF ODISHA	DEBASISH SAMAL VS	BEGUNIA P.S. /12 /2019 () //
460	ABLAPL/0010309/2022	MALAYA KUMAR BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	DELANGA /216 /2022 () //
461	ABLAPL/0010310/2022	JAJHA KISHORE BEHERA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DELANGA /217 /2022 () //
462	ABLAPL/0010311/2022	CHAITNYA BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /374 /2022 () //
463	ABLAPL/0010312/2022	CHINMAYA KUMAR SAHOO @ TUKUNA SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	/ /0 () //
464	ABLAPL/0010313/2022	MITHUN NAIK @ PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /82 /2012 () //
465	ABLAPL/0010314/2022	SEPAHI SHARMA @ SIPAHI SHARMA	BHARAT BHUSAN ROUSTRAY	JHIRPANI P.S. /44 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0010315/2022	RANJAN KUMAR GUMANSINGH	PRAVASH CH JENA	JANKIA P.S. /289 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0010316/2022	ASHOK BEHERA	MANAS KUMAR CHAND	BALIPATNA /128 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0010317/2022	SUDARSAN PANDA	RAJAT KUMAR PANDA	TANGARPALI /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0010318/2022	AKSHYA SAMAL @ AKSHYA	DIBYAJYOTI SAHOO	BALASORE SADAR /214 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0010319/2022	SRADHANJALI @ SHRADHANJALI MOHAJAN	DIPTIREKHA NANDA	JANKIA P.S. /80 /2018
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0010320/2022	PRINCE BAG	TARA PRASAD MOHAPATRA	BELAGARH /30 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0010321/2022	UMESH CHANDRA MAJHI	DIBYAJYOTI SAHOO	BALASORE SADAR /221 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0010322/2022	RAMESH CHANDRA NAYAK	DEBASIS TRIPATHY	KRUSHNA PRASAD /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0010323/2022	BIBEKANANDA RAY	SANJIB KUMAR BHANJADEO	JANKIA P.S. /294 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0010324/2022	RAMESH CHANDRA MUDULI	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /476 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0010325/2022	NITYANANDA PANDA	JYOTIRMAYA SAHOO	BARGARH SADAR /180 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010326/2022	STATE OF ODISHA KABI GOUDA VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /79 /2017 ()
478	ABLAPL/0010327/2022	STATE OF ODISHA RUDRA PRASAD ROUT VS	PRIYA RANJAN SINGH VS	// KEONJHAR TOWN /312 /2022 ()
479	ABLAPL/0010328/2022	STATE OF ODISHA HARI GHOSH VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHASMA /184 /2022 ()
480	ABLAPL/0010329/2022	STATE OF ODISHA SARTHAK PARIJA VS	ABHAYA KUMAR PARIDA VS	// JAGATPUR /284 /2022 ()
481	ABLAPL/0010330/2022	STATE OF ODISHA SUNIL SETHI VS	DEEPAK RANJAN PARIDA VS	// KENDRAPARA /212 /2021 ()
482	ABLAPL/0010331/2022	STATE OF ODISHA DIPU @ DEEPAK MAJHI VS	DIBYAJYOTI SAHOO VS	// CHANDIPUR /56 /2021 ()
483	ABLAPL/0010332/2022	STATE OF ODISHA SITESH PATTNAIK VS	BHARAT BHUSAN ROURTRAY VS	// JEYPORE TOWN /26 /2006 ()
484	ABLAPL/0010333/2022	STATE OF ODISHA KATIA @ RAMESH MAJHI VS	DIBYAJYOTI SAHOO VS	// CHANDIPUR /82 /2021 ()
485	ABLAPL/0010334/2022	STATE OF ODISHA KATIA @ RAMESH MAJHI VS	DIBYAJYOTI SAHOO VS	// CHANDIPUR /91 /2021 ()
486	ABLAPL/0010335/2022	STATE OF ODISHA SAHA JAHAN KHAN VS	ASWINI KUMAR DASH VS	// JUJUMURA /88 /2021 ()
487	ABLAPL/0010336/2022	STATE OF ODISHA SUNIL KUMAR DAS VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// CHANDRASEKHARPUR /258 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010337/2022	FARIDA BIBI @ BEBI VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	MARKAT NAGAR /145 /2022 () //
489	ABLAPL/0010338/2022	SEKH KHALIL VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /168 /2022 () //
490	ABLAPL/0010339/2022	SIDHESWAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /604 /2021 () //
491	ABLAPL/0010340/2022	DILLIP KUMAR BADAJENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /210 /2022 () //
492	ABLAPL/0010341/2022	JITENDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /262 /2022 () //
493	ABLAPL/0010342/2022	PRIYANKA MANGARAJ VS STATE OF ODISHA	ABINASH ROUTRAY VS	BADAGODA P.S. /242 /2022 () //
494	ABLAPL/0010343/2022	ARDHENDU SHEKHAR BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	RASGOBINDPUR /148 /2022 () //
495	ABLAPL/0010344/2022	BASANTA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /94 /2022 () //
496	ABLAPL/0010345/2022	KADAR KHAN @ ABDUL KADER KHAN VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /311 /2022 () //
497	ABLAPL/0010346/2022	MAMINA BISWAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	DHAMNAGAR /318 /2022 () //
498	ABLAPL/0010347/2022	CHANDRAMANI TEWARI VS STATE OF ODISHA	BASUDEBA ROUT VS	DERABIS /118 /2022 () //
499	ABLAPL/0010348/2022	MD. MOAZ ALAM @ LADU @ BABU	KULDEEP MOHANTY	BIRMITRAPUR /134 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0010349/2022	STATE OF ODISHA NIHAR RANJAN SINGH	PRASANTA KUMAR SAHOO	// TALCHER TOWN /580 /2022
		VS	VS	()
501	ABLAPL/0010350/2022	STATE OF ODISHA MD. MOAZ ALAM @ LADU @ BABU	KULDEEP MOHANTY	// BIRMITRAPUR /109 /2022
		VS	VS	()
502	ABLAPL/0010351/2022	STATE OF ODISHA PRASANNA @ PRASAN KUMAR PANDA	PANCHANAN PANIGRAHI	// KANPUR /123 /2022
		VS	VS	()
503	ABLAPL/0010352/2022	STATE OF ODISHA SUJATA BARIK	SIDHARTHA DAS	// RUGUDI /65 /2022
		VS	VS	()
504	ABLAPL/0010353/2022	STATE OF ODISHA CHANDU @ NARENDRA CHAMPATI	AMLAN SHAKTI PAUL	// KHURDA SADAR /156 /2022
		VS	VS	()
505	ABLAPL/0010354/2022	STATE OF ODISHA SHANTILATA SAHOO	KSHIRODA KUMAR ROUT	// MANGALA BAG /201 /2022
		VS	VS	()
506	ABLAPL/0010355/2022	STATE OF ODISHA PRITAM @ NIRAJ SAHU	JULU KHANSAMA	// GAISILET /148 /2021
		VS	VS	()
507	ABLAPL/0010356/2022	STATE OF ODISHA KALIPADA SINGH	SAPAN KUMAR PAL	// JASHIPUR /97 /2022
		VS	VS	()
508	ABLAPL/0010357/2022	STATE OF ODISHA KALIPADA SINGH	SAPAN KUMAR PAL	// JHARPOKHARIA /123 /2022
		VS	VS	()
509	ABLAPL/0010358/2022	STATE OF ODISHA KALIPADA SINGH	SAPAN KUMAR PAL	// BANGRIPOSI /85 /2022
		VS	VS	()
510	ABLAPL/0010359/2022	STATE OF ODISHA KALIPADA SINGH	SAPAN KUMAR PAL	// KULIANA /91 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010360/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// BARIPADA SADAR /80 /2021 ()
512	ABLAPL/0010361/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// KULIANA /72 /2022 ()
513	ABLAPL/0010362/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /192 /2021 ()
514	ABLAPL/0010363/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// BANGRIPOSI /54 /2021 ()
515	ABLAPL/0010364/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// BARIPADA SADAR /60 /2022 ()
516	ABLAPL/0010365/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /235 /2021 ()
517	ABLAPL/0010366/2022	STATE OF ODISHA KALIPADA SINGH VS	SAPAN KUMAR PAL VS	// JHARPOKHARIA /77 /2022 ()
518	ABLAPL/0010367/2022	STATE OF ODISHA BALARAM DASH @ DAS VS	S.S.RAY (2) VS	// HINJILI (ASKA) /420 /2022 ()
519	ABLAPL/0010368/2022	STATE OF ODISHA BIKRAM KISHORE GHADAI VS	PRASANTA KUMAR ROUTH VS	// //0 ()
520	ABLAPL/0010369/2022	STATE OF ODISHA SEHEWAJ PATRA VS	JAGABANDHU SAHU VS	// RAMPUR (SONEPUR) /59 /2021 ()
521	ABLAPL/0010370/2022	STATE OF ODISHA DHANAPATI SAHU VS	JAGABANDHU SAHU VS	// GAISILET /186 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0010371/2022	BIKASH JENA @ BUTAN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /128 /2022 () //
523	ABLAPL/0010372/2022	CHITA RANJAN TEWARI VS STATE OF ODISHA	BASUDEBA ROUT VS	DERABIS /118 /2022 () //
524	ABLAPL/0010373/2022	SWAGAT MOHAPATRA @ SAUGAT VS STATE OF ODISHA	BRUNDEBAN ROUT VS	LAXMISAGAR P.S. /292 /2022 () //
525	ABLAPL/0010374/2022	SUNIL NAIK VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	MOTANGA /150 /2022 () //
526	ABLAPL/0010375/2022	SEKH ABDUL KHALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /377 /2022 () //
527	ABLAPL/0010376/2022	PINKU MANDAL @ TINKU MANDAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /99 /2022 () //
528	ABLAPL/0010377/2022	BHARATI PATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/ /0 () //
529	ABLAPL/0010378/2022	NAGEN PRADHAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KISHORENGAR /140 /2022 () //
530	ABLAPL/0010379/2022	ASHOK KUMAR SHAW VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /39 /2022 () //
531	ABLAPL/0010380/2022	MONA @ MANORAMA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	RAMACHANDI /46 /2022 () //
532	ABLAPL/0010381/2022	SUBASH KUMAR MAJHI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	JANKIA P.S. /296 /2022 () //
533	ABLAPL/0010382/2022	BHAGYADHAR SAHOO	PRONOY MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0010383/2022	STATE OF ODISHA ISHWAR MAJHI	SUSHANT KU JOSHI	// BELPARA /96 /2022
		VS	VS	()
535	ABLAPL/0010384/2022	STATE OF ODISHA DUSMANTA SARAF @ DUSHMANTA	TIRTH KUMAR SAHU	// SAINTALA /2 /2022
		VS	VS	()
536	ABLAPL/0010385/2022	STATE OF ODISHA CHAHI NAIK	PRIYA RANJAN SINGH	// KANTABANIA PS /109 /2020
		VS	VS	()
537	ABLAPL/0010386/2022	STATE OF ODISHA AMIT @ AMIT KUMAR BHADRA	BHUBAN MOHAN BHUYAN	// BARIPADA TOWN /634 /2022
		VS	VS	()
538	ABLAPL/0010387/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO	PRADEEP KUMAR DAS	// JAGATSINGPUR /528 /2022
		VS	VS	()
539	ABLAPL/0010388/2022	STATE OF ODISHA ALEKH MANI NAYAK	TUKUNA KU. MISHRA	// TIKIRI /105 /2022
		VS	VS	()
540	ABLAPL/0010389/2022	STATE OF ODISHA DILLIP KUMAR MAHABHOI	AMLAN SHAKTI PAUL	// KHURDA SADAR /156 /2022
		VS	VS	()
541	ABLAPL/0010390/2022	STATE OF ODISHA ALOK KUMAR PANDA	TUKUNA MISHRA	// BORIGUMMA /136 /2022
		VS	VS	()
542	ABLAPL/0010391/2022	STATE OF ODISHA JUGAL YADAV	S.S.RAY 2	// SUNDARGARH TOWN /34 /2022
		VS	VS	()
543	ABLAPL/0010392/2022	STATE OF ODISHA AMAR @ DEEPAK NAYAK	TANMAYA KUMAR MOHANTY	// NAYAPALLI P.S. /477 /2022
		VS	VS	()
544	ABLAPL/0010393/2022	STATE OF ODISHA MOHAN KARKARIA	TUKUNA KU. MISHRA	// CHANDILI /116 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010394/2022	STATE OF ODISHA ASIT BARAN BISWAL @ BISHWAL VS	BHARAT BHUSAN ROUSTRAY VS	// //0 ()
546	ABLAPL/0010395/2022	STATE OF ODISHA ADITYA JENA @ RAJU VS	JAYAKRISHNA MOHAPATRA VS	// DHUSURI /258 /2022 ()
547	ABLAPL/0010396/2022	STATE OF ODISHA SK KALIRUDDIN VS	RAJJEET ROY VS	// BALIAPAL /96 /2022 ()
548	ABLAPL/0010397/2022	STATE OF ODISHA GIRIJA SANKAR BEHERA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /317 /2022 ()
549	CONTC(CP)/0000496/2017	STATE OF ODISHA BAIDYANATH SAHOO VS	P.K.KHATEI, M.MOHANTY VS	// // ()
550	CONTC(CPC)/0000002/2017	STATE OF ODISHA ASHALATA PATI VS	K.K.SWAIN VS	// // ()
551	CONTC(CPC)/0000210/2017	COMMISSIONER CUM SECRETARY, SC AND ST DEVELOPMENT DEPTT BANUMADHAB NAIK VS	SHASHI BHUSAN JENA, S.BEHERA VS	// // ()
552	WPC(OAPPC)/0000264/2015	PRADEEP KUMAR PATTNAIK PRASHANNA KUMAR RATHA VS STATE OF ODISHA	ASIM AMITABH DASH VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :23/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 COPET/42/2014	BARABATI INVESTMENT-MP	
2	4/2022 COPET/42/2014	BARABATI INVESTMENT-MP	
3	4/2022 COPET/42/2014	BARABATI INVESTMENT-MP	
4	17/2022 CRLMA/230/2022	PRADIPTA NAYAK@BABULA-MP	SANGRAM RATH
5	18/2022 CRLMA/234/2022	RABI @ RABINDRA KUMAR SAMANTARAY-MP	NEPOLEON SAHANI
6	23/2022 CRLLP/33/2022	STATE OF ODISHA-MP	DILIP KUMAR MISHRA, AGA
7	38/2022 WPC(TAC)/29/2017	KASHINATH BEHERA-MP	M/S B.K.NAYAK
8	38/2022 WPC(TAC)/29/2017	KASHINATH BEHERA-MP	M/S B.K.NAYAK
9	43/2022 OJC/18162/1997	SUCHETA-MP	SUBHRANSU BHUSAN MOHANTY
10	71/2022 WPC(OAPC)/110/2017	CHAPADHARI PRADHAN-MP	AGASTI KANUNGO
11	71/2022 WPC(OAPC)/110/2017	CHAPADHARI PRADHAN-MP	AGASTI KANUNGO
12	117/2022 LAA/23/2010	SPL.LAND AQ.OFFICER-MP	ASC
13	118/2022 LAA/23/2010	SPL.LAND AQ.OFFICER-MP	ASC
14	119/2022 LAA/23/2010	SPL.LAND AQ.OFFICER-MP	ASC
15	156/2022 CMAPL/376/2022	PRABHAKAR RANA-MP	
16	157/2022 CMAPL/382/2022	GAYADHAR SAMAL-MP	AYUSMAN MAHANTA
17	173/2022 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
18	185/2022 MATA/170/2022	KAMARJIT GHOSH-MP	RANJIT KUMAR LENKA
19	186/2022 MATA/132/2018	PRASANJIT PADHI-MP	SUNIL KUMAR PANDA
20	215/2022 CONTC/4963/2022	HARERAM MISHRA-MP	
21	216/2022 CONTC/5411/2022	ARJUN SIKKA @ SIKKA-MP	PANCHANAN SAHOO
22	254/2022 RPFAM/184/2022	SATYAJIT PADHI-MP	SOUMYA MISHRA
23	255/2022 RPFAM/122/2016	SUBRAT KU TRIPATHY-MP	M/S.MALAYA KU MISHRA
24	293/2022 CRLMP/1747/2022	SILU MEHENA-MP	BIJAYA KUMAR NAYAK
25	294/2022 CRLMP/630/2022	RANJAN NAIK-MP	BHOJARAJ SETH
26	295/2022	ANUP KUMAR SATPATHY-MP	PRASANNA KUMAR MISHRA

27	CRLMP/1772/2022 310/2022	SIMANCHAL DASH-MP	MANAS PATI
28	WPC(OA)/564/2017 311/2022	AJYA KUMAR SAHU-MP	MANAS PATI
29	WPC(OA)/563/2017 312/2022	SUBHRAMANYU SAHU-MP	MANAS PATI
30	WPC(OA)/562/2017 313/2022	BISHNU KINKAR MOHAPATRA-MP	MANAS PATI
31	WPC(OA)/565/2017 360/2022	BANITA KUMARI TRIPATHY-MP	FALGUNI RAJGURU MOHAPATRA
32	TRP(C)/59/2021 361/2022	NILIMA @ MINA DASH-MP	DEBABRATA DASH
33	TRP(C)/318/2022 362/2022	GAYATRI PANDA-MP	SHANTI PRAKASH MOHANTY
34	TRP(C)/162/2022 508/2022	D.M, M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
35	FAO/292/2022 509/2022	MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
36	FAO/327/2022 510/2022	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
37	FAO/205/2022 511/2022	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
38	FAO/205/2022 512/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
39	FAO/259/2022 513/2022	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE CO.	SUBRAT SATPATHY
40	FAO/293/2022 514/2022	NOORI@NURA PALEI-MP	GYANENDRA CHANDRA SWAIN
41	FAO/321/2022 537/2022	HARIHAR MISHRA-MP	M/S.D.NAYAK
42	CRLREV/305/2007 538/2022	BASANTI MISHRA-MP	M/S.M.MOHANTY
43	CRLREV/521/2007 539/2022	HAREKRUSHNA PADHI-MP	BISWA PRAKASH DHAL
44	CRLREV/178/2022 540/2022	BAIJAYANTI SINHA-MP	SIDHESWAR MOHANTY
45	CRLREV/402/2022 541/2022	JAYA HARIJAN-MP	TUKUNA KUMAR MISHRA
46	CRLREV/403/2022 542/2022	JAYA HARIJAN-MP	TUKUNA KUMAR MISHRA
47	CRLREV/403/2022 543/2022	NARENDRA PALAI-MP	PRABIR KUMAR RAY
48	CRLREV/400/2022 544/2022	BIBHUTI BHUSAN PATEL-MP	BHOJARAJ SETH
49	CRLREV/404/2022 545/2022	LUKMAN KHAN-MP	ARIJEET MISHRA
50	CRLREV/405/2022 842/2022	BASANTA KUMAR RAY-MP	M/S ULLASH CH. MOHANTY
51	WPC(OAC)/224/2017 843/2022	BASANTA KUMAR RAY-MP	M/S ULLASH CH. MOHANTY
52	WPC(OAC)/224/2017 844/2022	MUNINDRA NATH MOHANTA-MP	M/S K.K. SWAIN
53	WPC(OAC)/4803/2016 845/2022	RABINDRANATH BEHERA-MP	M/S GOPAL SINHA
54	WPC(OAC)/1596/2017 846/2022	BIHARI PANDA-MP	M/S GOPAL SINHA
55	WPC(OAC)/1593/2017 847/2022	HAREKRUSHNA DHALA-MP	M/S U.C MOHANTY
56	WPC(OAC)/797/2017 848/2022	ALOK RANJAN LENKA-MP	
57	WPC(OAC)/3953/2015 863/2022	P.ROJA PATRA-MP	SOUMYA MISHRA
	CMP/801/2022		

58	864/2022 CMP/803/2022	NARAYAN PRASAD DAS-MP	PANCHANAN PANIGRAHI
59	865/2022 CMP/807/2022	BRUNDABAN SAHOO-MP	RAJJEET ROY
60	866/2022 CMP/809/2022	SANDHYARANI DAS-MP	PRASANTA KUMAR SATAPATHY
61	867/2022 CMP/810/2022	PAPALA SHYYAMALA @P.SYAMALA-MP	SIDHARTHA MISHRA
62	868/2022 CMP/811/2022	PRAVASINI NAYAK-MP	KISHORE KUMAR MISHRA
63	920/2022 MACA/42/2022	RATAN MAITY-MP	B.SINGH
64	921/2022 MACA/120/2019	D.M.,NATIONAL INSURANCE CO.LTD.-MP	
65	922/2022 MACA/139/2022	MANOJ KUMAR PRADHAN-MP	DEBASISH PATTANAYAK
66	1207/2022 ABLAPL/9058/2022	KRISHNA SAHU @ BANARASI-MP	
67	1208/2022 ABLAPL/9813/2022	AJIT KUMAR PATTNAIK-MP	
68	1209/2022 ABLAPL/6069/2021	MANMATH ROUT-MP	
69	1210/2022 ABLAPL/8538/2022	ANIL MOHANTY-MP	
70	1211/2022 ABLAPL/8311/2022	TUKUNA BADHEI @ TUNIA-MP	
71	1212/2022 ABLAPL/7666/2022	BATAKRUSHNA NAYAK @ BATU NAYAK-MP	
72	1213/2022 ABLAPL/8709/2022	MURALIDHAR BEHERA-MP	
73	1214/2022 ABLAPL/8045/2022	SMRUTI RANJAN BRAHMA-MP	
74	1215/2022 ABLAPL/7479/2022	SANTOSH MOHAPATRA-MP	
75	1216/2022 ABLAPL/18473/2019	DHANESWAR BHOI-MP	
76	1217/2022 ABLAPL/7600/2021	BHAGYADHAR DAS-MP	
77	1218/2022 ABLAPL/8445/2022	HARI SAHOO @ BIJU-MP	SURESH KUMAR PANDA
78	1219/2022 ABLAPL/4416/2021	MADHUSMITA DASH-MP	
79	1220/2022 ABLAPL/5412/2020	SANYASI KHARA-MP	
80	1221/2022 ABLAPL/3704/2020	SAMIR PRADHAN-MP	
81	1222/2022 ABLAPL/8073/2022	JUMA @ KHURSID KHAN-MP	SANJIT KUMAR DAS
82	1223/2022 ABLAPL/6891/2022	DILLIP KUMAR SATPATHY-MP	
83	1224/2022 ABLAPL/5084/2022	SUDHIR SWAIN-MP	
84	1225/2022 ABLAPL/18889/2019	JITENDRA PRADHAN-MP	
85	1226/2022 ABLAPL/8621/2020	LAXMIDHAR PARIDA-MP	
86	1227/2022 ABLAPL/7657/2022	AMIT KUMAR KULDIP-MP	
87	1228/2022 ABLAPL/9703/2022	ASHOK KUMAR PRADHAN-MP	
88	1229/2022 ABLAPL/8766/2022	BIJAYA DALAI-MP	
89	1230/2022	RAMESH MALLICK-MP	

90	ABLAPL/9030/2022 1231/2022	AGASTI SAHU-MP	
91	ABLAPL/8980/2022 1327/2022	ANTARYAMI NAYAK-MP	ASUTOSH TRIPATHY
92	CRLA/596/2020 1328/2022	PINKU@SUSANTA SAHU-MP	ASUTOSH TRIPATHY
93	CRLA/606/2022 1329/2022	RANJIT PAIKA-MP	M/S SRINIBAS PARIJA,D.C. ROUT,M. JENA, MR. DEVA
94	CRLA/265/2014 1330/2022	MUKTESWAR BANCHOR-MP	M/S. ANIRUDHA DAS, A.DAS, A.DAS, S.C.MISHRA, A.S
95	CRLA/128/2020 1331/2022	DANDUA @ BRAJABANDHU MALLIK-MP	CHEERA RANJAN SATAPATHY
96	CRLA/699/2022 1332/2022	DANDUA @ BRAJABANDHU MALLIK-MP	CHEERA RANJAN SATAPATHY
97	CRLA/699/2022 1333/2022	BHALU @ PRASANA NAIK-MP	KASHINATH PATTANAIK
98	CRLA/700/2022 1334/2022	BHALU @ PRASANA NAIK-MP	KASHINATH PATTANAIK
99	CRLA/700/2022 1335/2022	BHALU @ PRASANA NAIK-MP	KASHINATH PATTANAIK
100	CRLA/700/2022 1336/2022	SUKUTA @ ASHOK JENA-MP	RASHMI RANJAN MISHRA
101	CRLA/527/2020 1337/2022	RAJAN JENA-MP	MD. RIAZ
102	CRLA/701/2022 1338/2022	RAJAN JENA-MP	MD. RIAZ
103	CRLA/701/2022 1339/2022	KALIA BEHERA @ KRISHNA-MP	RAKESH KUMAR MALLICK
104	CRLA/702/2022 1340/2022	KALIA BEHERA @ KRISHNA-MP	RAKESH KUMAR MALLICK
105	CRLA/702/2022 1341/2022	HRUSIKESH MALLICK-MP	RANJITA DHAL
106	CRLA/704/2022 1342/2022	HRUSIKESH MALLICK-MP	RANJITA DHAL
107	CRLA/704/2022 1343/2022	BHUJA @ BEHERA @ BULU-MP	JNYANANANDA PANDA
108	CRLA/706/2022 1344/2022	BHUJA @ BEHERA @ BULU-MP	JNYANANANDA PANDA
109	CRLA/706/2022 1504/2022	PRAMOD BHUE-MP	ASWINI KUMAR DASH
110	BLAPL/7209/2022 1505/2022	RAJU DEY-MP	SANJEEV UDGATA
111	BLAPL/4025/2022 1506/2022	SANTOSH BENIA @ SANJAYA-MP	DIPTI RANJAN BHOKTA
112	BLAPL/8067/2022 1507/2022	BABULA @ SURESH MAHAKUD-MP	JULU KHANSAMA
113	BLAPL/8093/2022 1508/2022	NILANCHALA PADHI-MP	
114	BLAPL/3428/2022 1509/2022	SOUMYA PRAKASH MALLIK @ MALLICK-MP	SOMANATH NANDA
115	BLAPL/10326/2021 1510/2022	AMIYA RANJAN SAHOO @ AMIYA KUMAR SAHOO-MP	AMIT PRASAD BOSE
116	BLAPL/5864/2022 1511/2022	SURANJAN GANESH RAM REDDY RAY @ DEBU-MP	ASIT KUMAR JENA
117	BLAPL/941/2021 1512/2022	ARJUN PANDEY @ ARUN-MP	SABYASACHI MISHRA
118	BLAPL/5313/2022 1513/2022	GANESH PRADHAN @ GANI-MP	TANMAYA KUMAR MOHANTY
119	BLAPL/5155/2022 1514/2022	PETTALA SANJAY @ P. SANJAY-MP	
120	BLAPL/4809/2022 1818/2022	SITESH PATNAIK-MP	BHARAT BHUSAN ROUSTRAY
	CRLMC/2285/2022		

121	1819/2022 CRLMC/2962/2018	SAMARAT DAS-MP	SARADA PRASANNA SARANGI
122	1820/2022 CRLMC/2291/2022	MINATI SAHU-MP	M.M.SWAN
123	1821/2022 CRLMC/4729/2011	DURGAMADHABA MISHRA-MP	
124	1822/2022 CRLMC/2292/2022	KAHEKASHA NOOR-MP	RAJKISHOR SWAIN
125	1823/2022 CRLMC/2293/2022	RUPESH BEHERA-MP	ABHILASH MISHRA
126	1824/2022 CRLMC/2282/2022	SURYAKANT SAHOO @ BISIKA-MP	PRASANTA KUMAR SAHOO
127	1825/2022 CRLMC/2294/2022	SANDHYA NAG-MP	S.S.RAY
128	1826/2022 CRLMC/2296/2022	RAJKISHORE BEHERA-MP	RITA SINGH
129	1827/2022 CRLMC/2297/2022	CHAND @ MD. ARSHAD-MP	AMLAN SHAKTI PAUL
130	1828/2022 CRLMC/2299/2022	CHAGALI @ CHAGALU @ PACHANAN MALLICK-MP	AKSHAYA KUMAR SAHOO
131	1829/2022 CRLMC/2300/2022	TANKADHAR SAHU-MP	UNMESH CHANDRA JENA
132	1830/2022 CRLMC/2301/2022	NANDA GOUDA-MP	SATYABRATA MOHANTY
133	1831/2022 CRLMC/2302/2022	BADRINARAYAN BHUJABAL@TULU-MP	AMLAN SHAKTI PAUL
134	1832/2022 CRLMC/2303/2022	FAKIRA @ JANGESWAR PRADHAN-MP	JUGALA KISHORE PANDA
135	1833/2022 CRLMC/2304/2022	BHARATI PATRA-MP	KISHORE KUMAR MISHRA
136	2769/2022 WA/951/2021	PUSPALATA SAHOO-MP	KUNAL KUMAR SWAIN
137	2770/2022 WA/1123/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
138	2771/2022 WA/1123/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
139	2772/2022 WA/1123/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
140	2773/2022 WA/1125/2022	BIGNESHRAJ PATASANI-MP	HRUDANANDA MOHAPATRA
141	11485/2022 WP(C)/21426/2022	SUBHRANSHU KUMAR ROUT-MP	SUBASH CHANDRA PRADHAN
142	11486/2022 WP(C)/21432/2022	MANORAMA SAHOO-MP	SUKANTA KUMAR NAYAK 2
143	11487/2022 WP(C)/18456/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
144	11488/2022 WP(C)/21430/2022	SREE METALIKS LTD., KEONJHAR-MP	SIDHARTHA RAY
145	11489/2022 WP(C)/21434/2022	CHARULATA MALLICK-MP	JASHOBANTA DASH
146	11490/2022 WP(C)/20443/2012	SANJAY KU.MOHANTY-MP	
147	11491/2022 WP(C)/19696/2022	NALIN KUMAR SWAIN-MP	KAMAL BEHARI PANDA
148	11492/2022 WP(C)/20740/2014	SAYED ALAM HUSSAIN-MP	M/S.BIBHU PR.DAS
149	11493/2022 WP(C)/21445/2022	M/S S.MUND CONSTURCTIONS PVT. LTD., KALAHANDI-MP	MIKRAM KISHORE NAYAK
150	11494/2022 WP(C)/21290/2021	SANTOSH ROUT-MP	L.N.RAYATSINGH
151	11495/2022 WP(C)/21451/2022	MITARANI CHHOTARAY-MP	JANGYA PRAKASH PARIDA
152	11496/2022	SURATH ROUT-MP	MANORANJAN PADHI

153	WP(C)/21453/2022 11497/2022	SRI RASBEHARI JEW @ SRI RADHARAMAN DEB MATH-MP	VIJIT PATNAIK
154	WP(C)/11182/2022 11498/2022	PABITRA KUMAR GHADAI-MP	CHANDRAKANTA NAYAK
155	WP(C)/21456/2022 11499/2022	PANDABA PATRO-MP	TUSHAR KANTA NAYAK
156	WP(C)/16896/2022 11500/2022	JANMAJOY THEMRIA-MP	BHABANI SANKAR TRIPATHY (1)
157	WP(C)/21457/2022 11501/2022	NABIN SAHU-MP	JAGABANDHU SAHU
158	WP(C)/21459/2022 11502/2022	NABIN SAHU-MP	JAGABANDHU SAHU
159	WP(C)/21462/2022 11503/2022	VARSHA PRIYADARSHINI-MP	SUJATA JENA
160	WP(C)/21468/2022 11504/2022	KHITISH KU. MOHANTA-MP	DR. SUJATA DASH
161	WP(C)/21465/2022 11505/2022	INDIRA PRIYADARSHINI KAR-MP	SUKANTA KUMAR DALAI
162	WP(C)/21472/2022 11506/2022	RAM CHANDRA SAHU-MP	DINESH KUMAR PANDA
163	WP(C)/21474/2022 11507/2022	JAYPRAKASH KHANDELWAL-MP	DEEPAK KUMAR MOHAPATRA
164	WP(C)/21483/2022 11508/2022	RABINARAYAN MISHRA-MP	R.C.SWAIN
165	WP(C)/21493/2022 11509/2022	DIPTI RANJAN MOHAPATRA-MP	PRADEEP KUMAR MOHANTY
166	WP(C)/20884/2022 11510/2022	FAKIRA KARNA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
167	WP(C)/21494/2022 11511/2022	BHASKAR PANIGRAHI-MP	DWARIKA PRASAD MOHANTY
168	WP(C)/21496/2022 11512/2022	SURENDRA DEHURI-MP	S.RATH
169	WP(C)/21498/2022 11513/2022	SASHI KANTA LENKA-MP	PRAFULLA KUMAR RATH
170	WP(C)/21500/2022 11514/2022	DILLIP KUMAR SAHOO-MP	MILAN KANUNGO
171	WP(C)/21499/2022 11515/2022	ASHOK KU.DWARI-MP	M/S.UMESH CH.MOHANTY
172	WP(C)/15666/2013 11516/2022	SANTOSH KU.PATRA-MP	M/S.UMESH CH.MOHANTY
173	WP(C)/15232/2013 11517/2022	DEBASIS NAYAK-MP	ASHOK KU BEHERA
174	WP(C)/21501/2022 11518/2022	GANESH PRASAD NAYAK-MP	SURENDRA PRASAD BARIK
175	WP(C)/17489/2022 11519/2022	M/S SAI MARKETING-MP	DURGA PRASAD PATNAIK
176	WP(C)/21502/2022 11520/2022	UPENDRA DALAI-MP	MR. PATRA, Mr. RN MISHRA
177	WP(C)/31188/2021 11521/2022	DILLIP KUMAR SAHOO-MP	KARTIK CHANDRA TRIPATHY
178	WP(C)/21503/2022 11522/2022	ASWATTHAMA MOHAPATRA-MP	
179	WP(C)/14859/2009 11523/2022	JANMEJAYA DASH-MP	ULLASH CHANDRA MOHANTY
180	WP(C)/21507/2022 11524/2022	DEBASIS SETHY-MP	SWAPNA KUMAR OJHA
181	WP(C)/21508/2022 11525/2022	SANGHAMITRA MISHRA-MP	MOHIT AGARWAL
182	WP(C)/38186/2021 11526/2022	MAMATA SAHOO-MP	K.K.SWAIN
183	WP(C)/21509/2022 11527/2022	RANJAN BEHERA-MP	DEBARAJ MOHANTY
	WP(C)/21510/2022		

184	11528/2022 WP(C)/21512/2022	DEBENDRA RAM-MP	SONITA BISWAL
185	11529/2022 WP(C)/21516/2022	SANJAY KUMAR MALA-MP	NIRANJAN LENKA
186	11530/2022 WP(C)/13747/2014	HOTEL HOLIDAY RESORT-MP	
187	11531/2022 WP(C)/21520/2022	M/S SAI MARBLE-MP	SANTOSH KUMAR MAHANTY
188	11532/2022 WP(C)/21522/2022	DR. BIJAY KUMAR PATTNAIK-MP	BISWAJIT MOHANTY
189	11533/2022 WP(C)/21527/2022	SURYAKANTA DASH-MP	AMARENDRA PRADHAN
190	11534/2022 WP(C)/21534/2022	KRISHNA ORAM-MP	SIDHESWAR MALLIK
191	11535/2022 WP(C)/16424/2018	SANJAY KUMAR PRADHAN-MP	M/S.DILLIP KUMAR MOHAPATRA
192	11536/2022 WP(C)/21544/2022	ASHOK KUMAR ACHARYA-MP	MANOJ KUMAR PATI
193	11537/2022 WP(C)/21120/2022	SUBAS CHANDRA TRIPATHY-MP	DAYANIDHI MISHRA
194	11538/2022 WP(C)/21545/2022	ABHIJIT SWAIN-MP	MANOJ KUMAR PATI
195	11539/2022 WP(C)/20625/2022	CHAKRADHARA JOSHI-MP	MOHENDRA KUMAR MOHAPATRO
196	11540/2022 WP(C)/21551/2022	PRADEEP KUMAR SAHOO-MP	MOHENDRA KUMAR MOHAPATRO
197	11541/2022 WP(C)/21556/2022	SANYASI NAYAK-MP	MOHENDRA KUMAR MOHAPATRO
198	11542/2022 WP(C)/9237/2022	SHYAM SUNDAR SATAPATHY-MP	PADMABATI ROUT
199	11543/2022 WP(C)/21561/2022	MRUTUNJAYA MOHAPATRA-MP	KRISHNA CHANDRA SAHU
200	11544/2022 WP(C)/21562/2022	DWARIKANATH MAHARANA-MP	GYANARANJAN SETHI
201	11545/2022 WP(C)/10537/2022	SURYA PRASAD PANDA-MP	AKSHAYA KUMAR NAYAK
202	11546/2022 WP(C)/12169/2022	SHIBANI CHABIRI-MP	
203	11547/2022 WP(C)/21568/2022	MADANA MOHAN BEHERA-MP	SARTHAK PRADHAN
204	11548/2022 WP(C)/19556/2022	RAJ KISHORE MISHRA-MP	
205	11549/2022 WP(C)/21255/2020	MANAGER BAJAJ ALLIANZ LIFE INSURANCE CO.LTD-MPANUPAM DASH	
206	11550/2022 WP(C)/21570/2022	SHRIMANT KUMAR MISHRA-MP	SARTHAK PRADHAN
207	11551/2022 WP(C)/21569/2022	GOPICHAND H.KRISHNANI-MP	BISHAL BAIVAB
208	11552/2022 WP(C)/256/2017	AMRIT TRIPATHY-MP	M/S.DAYANANDA MOHAPATRA
209	11553/2022 WP(C)/14986/2022	KANDA SINGH-MP	PRABIR KUMAR RAY
210	11554/2022 WP(C)/21572/2022	NUAGAON LAMPCS LTD.-MP	SIDHARTHA RAY
211	11555/2022 WP(C)/21576/2022	SANJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
212	11556/2022 WP(C)/21579/2022	ASHOK KUMAR SENAPATI-MP	BHABANI SANKAR TRIPATHY (1)
213	11557/2022 WP(C)/18732/2022	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
214	11558/2022 WP(C)/21580/2022	ABHIJIT PATTANAIAK-MP	BHABANI SANKAR TRIPATHY (1)
215	11559/2022	BIRANCHI NARAYAN DAS-MP	SHASHI BHUSAN JENA

216	WP(C)/5358/2022 11560/2022	SUSIL KUMAR PRADHAN-MP	
217	WP(C)/28848/2020 11561/2022	JYOTI PRAKASH SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
218	WP(C)/21582/2022 11562/2022	PUSPA PASARI-MP	SIDHARTHA RAY
219	WP(C)/21573/2022 11563/2022	M/S. TARA TARINI ENTERPRISES, GANJAM-MP	PRASANTA KUMAR NANDA
220	WP(C)/21584/2022 11564/2022	MALYA BANTA JENA-MP	BHABANI SANKAR TRIPATHY (1)
221	WP(C)/21587/2022 11565/2022	ATANU KUMAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
222	WP(C)/21589/2022 11566/2022	GANGADHAR JENA-MP	PITAMBAR ACHARYA
223	WP(C)/21588/2022 11567/2022	GANGADHAR JENA-MP	PITAMBAR ACHARYA
224	WP(C)/21588/2022 11568/2022	SANAT KUMAR SETHI-MP	BHABANI SANKAR TRIPATHY (1)
225	WP(C)/21593/2022 11569/2022	ARUPANANDA DHAL-MP	SATYAJIT NANDA
226	WP(C)/21595/2022 11570/2022	JITENDRA MUDULI-MP	AMIT PRASAD BOSE
227	WP(C)/18690/2020 11571/2022	AJAYA KUMAR BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
228	WP(C)/21596/2022 11572/2022	MINA SAMAL-MP	SOUMYA MISHRA
229	WP(C)/21597/2022 11573/2022	M/S.BECO ELEVATOR ENGINEERING,VISAKHAPATNAM-MP	MURUTAM MUKHERJI
230	WP(C)/12955/2022 11574/2022	DUTI GHADIA-MP	AMIT PRASAD BOSE
231	WP(C)/38393/2020 11575/2022	SANTILATA ROUT-MP	SANJAY KUMAR PATTANAIAK
232	WP(C)/21602/2022 11576/2022	NARAYAN MOHAPATRA-MP	BIBEKANANDA BHUYAN
233	WP(C)/2063/2014 11577/2022	SANTILATA ROUT-MP	SANJAY KUMAR PATTANAIAK
234	WP(C)/21605/2022 11578/2022	MANORANJAN MOHAPATRA-MP	SK. ZATARULLA
235	WP(C)/21613/2022 11579/2022	NIRANJAN MAHAPATRA-MP	GYANA RANJAN SETHI
236	WP(C)/15344/2022 11580/2022	SANGEET KUMAR MOHANTA-MP	KUNAL KUMAR SWAIN
237	WP(C)/36789/2021 11581/2022	SAMBIT PADHI-MP	KEDAR KUMAR DASH
238	WP(C)/21616/2022 11582/2022	SREI EQUIPMENT FINANCE LTD., KOLKATA-MP	JAYDEEP PAL
239	WP(C)/21619/2022 11583/2022	M/S.KORP RESOURCES PVT. LTD.,KOLKATA-MP	RAJJEET ROY
240	WP(C)/21621/2022 11584/2022	NIRAKAR SAMAL-MP	DILLIP RAY
	WP(C)/21622/2022		